

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3799/2024

RAMESH CHAND

Appellant(s)

VERSUS

SANT RAM

Respondent(s)

[ONLY IA NO. 253725/25 IS LISTED UNDER THIS ITEM]
IA No. 253725/2025 - EARLY HEARING APPLICATION

Date : 19-02-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. K.K.L. Gautam, Adv.
Mr. Roshan Lal, Adv.
Ms. Vaishali Nariyala, Adv.
Mr. Sumit, Adv.
Mr. Rahul M., Adv.
Mr. Ritesh Kumar, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mr. K.B. Upadhyay, Adv.
Mr. S.N. Tripathi, Adv.
Mr. Raja Ram Tripathi, Adv.
Mr. Shailesh Tiwari, Adv.
Mr. Maruti Nandan, Adv.
Mr. Manoj Kumar Rai, Adv.
Mr. Pushkar Anand, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 253725/2025

No ground to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR